

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1508/2017

T P CHATURVEDI (THAKUR PRASAD CHATURVEDI)

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 19-09-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Ms. Anjana Prakash, Sr. Adv.
Mr. Rohit Kr. Singh, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Chandrika Pd. M., Adv.
Mr. Pramod Dayal, AOR

For Respondent(s) Mr. Arvind Kumar Shukla, Adv.
Mr. Alok Shukla, AOR
Mr. Amit Shukla, Adv.
Mr. Nihal Ahmad, Adv.
Ms. Shweta Rani, Adv.

Ms. Charu Singhal, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after the receipt of the records.

Liberty is granted to the parties to file additional
documents, if any.(NARENDRA PRASAD)
COURT MASTER(RENU DIWAN)
ASST. REGISTRAR